

evidence as the repairs had not been satisfactorily done that the bridge was burnt.

SHRI FARIDUL HAQ ANSARI: May I know, Sir, whether the Government is aware that the people who destroyed the bridge were Chinese agents?

SHRI GOVIND BALLABH PANT:
No.

**PURCHASE OF AIR FORCE MATERIALS
FROM M/s. OERLIKONS**

*253. **SHRI M. P. BHARGAVA:** Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that an order has recently been placed with M/s Oerlikons of Switzerland for purchase of some material for use by the Air Force; and

(b) if so, what is the amount involved in the order?

THE MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON): (a) and (b) No order has been placed with Messrs. Oerlikons of Switzerland for the supply of any stores for use by the Air Force after July 1958. An order for certain spares was placed on the firm by the D.G.I.S.D., London in July 1958 and the amount involved was Rs. 285 approximately.

SHRI M. P. BHARGAVA: May I know, Sir, whether any negotiations were held with this firm, Messrs. Oerlikons towards the end of 1959 for placing certain orders?

SHRI V. K. KRISHNA MENON: I have no recollection of it.

MR. CHAIRMAN: The Minister has no recollection of that.

**PRODUCTION OF STEEL AT THE BHILAI
STEEL PLANT**

*254. **SHRI NIRANJAN SINGH:** Will the Minister of STEEL, MINES AND FUEL be pleased to state the quantity

of saleable steel produced at the Bhilai Steel Plant during the last three months?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): During the three months of January, February and March, 1960, the Bhilai Steel Plant produced 54,129 metric tons of billets.

SHRI NIRANJAN SINGH: May I know, Sir, through which agency this iron has been supplied and to whom it was supplied, whether it was done through the S.T.C. or directly and who purchased this steel?

SARDAR SWARAN SINGH: These billets are supplied to the re-rollers, as the hon. Member would no doubt be aware. The S.T.C. does not come into this. These people, the re-rollers, who require the billets indent to the Iron and Steel Controller. After financial arrangements are made, these people purchase directly; the users purchase billets directly from the works.

SHRI NIRANJAN SINGH: May I know, Sir, whether it was sold to private concerns rather than to the Government?

SARDAR SWARAN SINGH: Government is selling in this case, and selling to re-rollers. I do not know which particular Government user has the hon. Member in his mind because Government has not got any re-rolling mill for rolling these billets further.

MR. CHAIRMAN: He is asking you a question.

**MAPS OF THE GEOLOGICAL SURVEY OF
INDIA**

*255. { **SHRI B. N. BHARGAVA:**
DR. A. SUBBA RAO†:

Will the Minister of STEEL, MINES AND FUEL be pleased to state whether Government's attention has been

†The question was actually asked on the floor of the House by Dr. A. Subba Rao.

drawn to a press report that certain maps and important documents of the Geological Survey of India are missing; if so, what action has been taken in this connection?

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): The Government have seen a press report alleging loss of certain maps and documents in the Geological Survey of India. The allegations on inquiry have been found to be baseless by the Director, Geological Survey of India.

DR. A. SUBBA RAO: May I know, Sir, what is the type of enquiry that the Government has made? Has the Government cared to go through registers etc. as the allegation is that the register and other things are not in order?

MR. CHAIRMAN: First of all you said loss of certain maps. Now, you say that certain documents were missing.

DR. A. SUBBA RAO: I said "certain maps and important documents".

MR. CHAIRMAN: He wants to know whether they are lost or are they only not in order.

DR. A. SUBBA RAO: The register has not been kept properly. That is the allegation.

SHRI K. D. MALAVIYA: The malicious report and the document which were published in some newspapers were supplied by some disgruntled officer against whom disciplinary action was contemplated. An enquiry committee was set up and now we are going to take disciplinary action against that officer for having supplied such malicious information.

SHRI FARIDUL HAQ ANSARI: May I know, Sir, whether an enquiry has been instituted into the matter and how long it will take to complete the enquiry?

SHRI K. D. MALAVIYA: The enquiry has been completed.

SHRI BHUPESH GUPTA: The hon. Minister said that he is going to take disciplinary action against a particular officer. May I know, Sir, what sort of enquiry has been held with a view to finding out the guilt of the person against whom disciplinary action is contemplated?

SHRI K. D. MALAVIYA: These investigations have been made under the rules prescribed for such investigations. When the officer has been found guilty of such offences, disciplinary action is contemplated under the Government Servants Conduct Rules. So, all these things have been done according to the prescribed rules.

CONFIRMATION OF TEACHERS IN DELHI BASIC SCHOOLS

*256. **DR. A. SUBBA RAO:** Will the Minister of Education be pleased to refer to the answers given to Starred Question No. 78 and Unstarred Question No. 89 in the Rajya Sabha on the 25th November, 1958 and 5th May, 1959 respectively and state:

(a) the steps since taken by the Delhi Municipal Corporation to confirm the teachers in Basic schools in Delhi;

(b) the number of teachers confirmed since then; and

(c) the number of teachers not confirmed so far?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Teachers of Basic Schools in Delhi, who have put in more than three years service, have already been confirmed. The cases of the remaining teachers are under consideration.

(b) 210.

(c) 190.

SETTING UP OF OIL REFINERY IN CAMBAY

*257. **SHRI DAHYABHAI V. PATEL:** Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) whether after the successful oil strike at the fifth well in the Cambay area the Government is now satisfied